

C. A. T. Bench, JAIPUR

Date of Order

Orders

MPD - 243/92

27

27/10/92

None present for the applicant.

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rules 2 (4) of the Central Administrative Tribunal (Procedure) Rules 1987.

Let the case be placed before the next for appropriate order on 16/12/92.

(V.K. Singh)

Deputy Registrar.

16-12-92

None present for the applicant.

Last opportunity is allowed to remove the defects within 4 weeks. If the defects are not removed within the ~~prescribed~~ ^{will stand} period, the registration ~~be~~ ^{be} declined ~~but~~ without further reference to the Bench.

Gopal Krishna
Member (Judl.)

(B. B. Manojan)
Member (Adm.)

Defects not removed till date
14/1/93

Defects not removed
14/1/93